

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/\_3245\_/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Rousan Ara Rahman,  
Principal Judge, Family Court No.-II,  
Kamrup(M), Guwahati.

Dated Guwahati, the 9<sup>th</sup> August, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/185/2021 Dtd. 06.08.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.08.2021, has been granted.

Yours faithfully,

sd/-

**JT.REGISTRAR(VIGILANCE)**

**Memo NO.HC.VII-69/2004/3246/A, dated 9.8.2021**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR(VIGILANCE)**

Kds